

# THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated, Shillong 19<sup>th</sup> August, 2016.

No. HCM.II/166/2016-Estt/3120 .Consequent to the Notification issued by the Government of Meghalaya, Law(A) Department No. LJ(A)19/2002/41 dated 27.07.2016 constituting the Dedicated Cell of the Government for Co-ordination and necessary steps for immediate settlement of infrastructure requirement of the High Court and the Subordinate Judiciary and separation of judiciary from executive, Hon'ble the Chief Justice of High Court of Meghalaya is pleased to constitute a Co-ordinating Cell in the High Court comprising of the following members who would co-ordinate with the Dedicated Cell of the Government on regular basis so as to expedite the decisions and their implementation on the matters relating to infrastructural requirement of the High Court and Subordinate Judiciary and separation of judiciary from the executive:

1. Smti. B. Mawrie, Registrar General.
2. Shri D. Lyngdoh, Deputy Registrar.

By Order,

REGISTRAR GENERAL

Dated, Shillong 19<sup>th</sup> August, 2016

Memo No. HCM. II/166/2016-Estt/3120A

Copy to :-

1. The Law Secretary to the Govt. of Meghalaya, Law Deptt., Shillong.
2. The Chief Engineer, PWD (B), Shillong.
3. The Secretary, Planning Deptt, Shillong.
4. The PS to Chief Minister, Meghalaya, Shillong.
5. The Registrar, High Court of Meghalaya, Shillong.
6. The Joint Registrar, High Court of Meghalaya, Shillong.
7. The Joint Registrar -cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
8. The Joint Registrar cum OSD, High Court of Meghalaya, Shillong.
9. The Deputy Registrar, High Court of Meghalaya, Shillong.
10. The Deputy Registrar/Financial Adviser, High Court of Meghalaya, Shillong.
11. The Assistant Registrar (Judl), High Court of Meghalaya, Shillong.
12. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
13. All Private Secretaries attached to Hon'ble Judges, High Court of Meghalaya, Shillong.
14. The Public Relation Officer, High Court of Meghalaya, Shillong.
15. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
16. The Superintendent (Judicial/Protocol), High Court of Meghalaya, Shillong.
17. The PA to Registrar General, High Court of Meghalaya, Shillong.
18. Office file.

  
REGISTRAR GENERAL